

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-301**  
IB-2729/ND/2019

**IN THE MATTER OF:**

Saumil Gupta

**Vs**

Mass Con (India) Pvt Ltd

....Applicant

....Respondent

**SECTION**

Under Section-7 of IBC, 2016

Order delivered on 22.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Adv. Dinkar

**ORDER**

None present on behalf of both the parties, in the interest of justice adjourned to 07.02.2020.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

(Khushboo)

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**